

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/1995/230/A

From :- Smti. Kanchan Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Nirupama Rajkumari
Principal Judge,
Family Court-I,
Kamrup, Guwahati.

Dated Guwahati, the 19th January 2019.

Sub:- **Restricted Holiday**

Ref:- Your letter No. FCG. 281/19, dtd. 11.01.2019.

Madam,

With reference to the above, I am directed to inform you that your prayer for Restricted Holiday for one day on 17.01.2019, has been granted/
~~rejected~~.

Yours faithfully,

JOINT REGISTRAR (VIGILANCE)

Kalan